

COURT NO. 13
THE HONOURABLE DR. JUSTICE G.RADHA RANI

**To be heard on Monday the 1st day of July 2024(AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com>**

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR EXTENSION OF TIME</u>				
1	CMA/644/2010 IA 1/2024(Extension Petition)	VIVEK JAIN	RR 1&2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	RANGA REDDY
<u>FOR DISMISSAL</u>				
2	SA/411/2006 SA/412/2006	S T P SATYANARAYANA CHARY J SURESH BABU	G. VENKATA NARAYANA rr2, 3, 4, 5 AND 6-Appearance by A.Deepthi (6798) vide USR No.114697 dated 12-12-2022	NALGONDA
3	SA/412/2006	J SURESH BABU A DEEPTHI B V KALPANA DEEPTHI	G. VENKATA NARAYANA (R6) V M KRISHNA REDDY (R3) G. VENKATA NARAYANA (R4)	NALGONDA
4	CMA/37389/2008/(Filing No.)	A RAMAKRISHNA REDDY	R1 DIED VIDE C.T R2 TO R4 MINORS REP BY R5 & R6 RR 5 TO 7 SERVED PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMENT VIDE USR NO.119580 OF 2022	HYDERABAD
5	CMA/67/2009 IA 1/2021(Extension Petition)	P RAJASEKHAR	MEHERCHAND NORI P HEMACHANDRA (R2) R1 APP RR 2&3 NOTICE SENT NOT YET RETURNED(AS PER C.O DT.13/12/10) R4 SERVED	MEDAK
6	SA/285/2009 IA 1/2014(SAMP 832/2014)(Injunction Petition)	R CHANDRASHEKAR REDDY AADESH VARMA	DAMODAR MUNDRA G V SRAVAN KUMAR (R2)	HYDERABAD
7	SA/339/2009	H SUDHAKARA RAO K RATNA SAGAR	CHALLA GUNARANJAN A KRANTI KUMAR REDDY (R2) DAMODAR MUNDRA (R18)	HYDERABAD
8	CMA/86/2011	GADDAM SRINIVAS (SC FOR TSRTC)	R1 DISMISSED FOR DEFAULT VIDE C.O DT: 25/1/2010 RR2 TO 4 MINORS REP BY R1 RR 5&6 SERVED	KARIMNAGAR
9	AS/205/2019 IA 1/2019(Suspension Petition) IA 1/2024(Leave Petition)	NAZIR AHMED KHAN	Memo filed vide USR No.34783/2019 Memo filed vide USR No.36336/2019 SR-(INSUFFICIENT ADDRESS)VIDE - MEMO FILED USR NO.11759/2020	RANGA REDDY
<u>FOR COMPROMISE</u>				
10	SA/455/2007 IA 1/2024(Compromise Petition) IA 3/2024(Dispense with Petition)	R GIRI KUMAR	C VIKRAM CHANDRA	MAHABUBNAGAR
<u>INTERLOCUTORY</u>				
11	AS/337/2024 IA 1/2024(Stay Petition)	SRINIVAS VELAGAPUDI	N CHANDRA SEKHAR REDDY (R15)	RANGA REDDY

12	AS/338/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Injunction Petition)	NARENDAR JALLI		KARIMNAGAR
13	SA/714/2000 IA 1/2023(Set Aside Petition) CRP/2712/2023	K. KIRAN MAYEE	S NIRANJAN REDDY T SRIKANTH REDDY (R3) Counter Affidavit filed vide USR No.83344 dated 29-08-2023	NALGONDA
14	CRP/2712/2023 IA 1/2023(Suspension Petition)	K. KIRAN MAYEE	T SRIKANTH REDDY (R6)	YADADRI BHUVANAGIRI
15	SA/584/2002 IA 1/2024(Addl. Evidence Petition) CC/2644/2012 (Filing No) SA/594/2002	MANJARI S GANU	P GIRI KRISHNA MEMO filed vide USR No.33197 dated 01-04-2024 Counter Affidavit filed vide USR No 37947 dated 16-04-2024	NIZAMABAD
16	SA/594/2002	MANJARI S GANU	P GIRI KRISHNA SR-APPY	NIZAMABAD
17	CC/2644/2012/ (Filing No)	MANJARI S GANU	GP FOR ARBITRATION P GIRI KRISHNA (R31) SR-APPY	NIZAMABAD
18	AS/449/2019 IA 1/2019(Stay Petition)	Dr.VENKAT REDDY DONTI REDDY	K VENUMADHAV SR-APP BY K VENUMADHAV COUNTER AFFIDAVIT FILED USR NO.85189/2023	MEDAK
19	AS/54/2021 IA 1/2023(Vacate Stay Petition) IA 2/2023(Condone Delay Petition) IA 3/2023(Review Petition) CMA/507/2023	RAMA MOHAN PALANKI	VEDULA CHITRALEKHA SR-APP BY M/s.VEDULA CHITRALEKHA REPLY AFFIDAVIT FILED VIDE- USR NO.87757/2023. MEMO FILED VIDE - USR NO.91543/2023 COUNTER AFFIDAVIT FILED VIDE USR NO.104703/2023.	RANGA REDDY
20	CMA/507/2023 IA 1/2023(Stay Petition)	RAMA MOHAN PALANKI	VEDULA CHITRALEKHA SR APP PROOF OF SERVICE NOT FILED	MEDCHAL- MALKAJGIRI
21	AS/130/2022 IA 2/2022(Suspension Petition) IA 3/2022(Addl. Evidence Petition) AS/129/2022	PARSA ANANTH NAGESWAR RAO	MADHUSUDAN REDDY GAVINOLLA (R5) MADHUSUDAN REDDY GAVINOLLA (R4) RR-1 & 2-(ADDRESSEE LEFT)AS PER MEMO FILED USR NO.53886/2022 R-3-DIED VIDE C.T.(PER LRS) RR-4 & 5-(SERVED)AS PER MEMO FILED VIDE USR NO.53886/2022 (RR-1 & 2-REP BY THEIR G.P.A. HOLDER, LATE M.GANGA RAJU-FOR R-3) (R-5-MINOR REP BY ITS NATURAL GUARDIAN MOTHER-SMT.M.NAGA LALXMI FOR R-4) 2)MEMO FILED VIDE USR NO.67912/2022 3)MEMO FILED VIDE USR NO.86073/2022	RANGA REDDY
22	AS/129/2022 IA 2/2022(Injunction Petition)	PARSA ANANTH NAGESWAR RAO	MADHUSUDAN REDDY GAVINOLLA (R5) MADHUSUDAN REDDY GAVINOLLA (R4) RR-1 & 2-(ADDRESSEE LEFT)AS PER MEMO FILED USR NO.53886/2022 R-3-DIED VIDE C.T.(PER LRS) RR-4 & 5-(SERVED)AS PER MEMO FILED VIDE USR NO.53886/2022 (RR-1 & 2-REP BY THEIR G.P.A. HOLDER, LATE M.GANGA RAJU-FOR R-3) (R-5-MINOR REP BY ITS NATURAL GUARDIAN MOTHER-SMT.M.NAGA LALXMI FOR R-4) 2)MEMO FILED VIDE USR NO.67925/2022 3)MEMO FILED VIDE USR NO.86068/2022 4)COUNTER AFFIDAVIT FILED VIDE USR NO.18204/2023	RANGA REDDY

23	AS/146/2023 IA 3/2023(Direction Petition) IA 1/2024(Receive Additional Material Papers)	S R SANJEEV KUMAR	JELLA SRIKANTH SR-APP BY M/S JELLA SRIKANTH COUNTER AFFIDAVIT FILED VIDE USR NO.4875/2024.	RANGA REDDY
24	AS/507/2023 IA 1/2023(Injunction Petition)	M PHANI KUMAR	GUNDELLY BHUPENDER RR-1 & 2-APP BY M/S GUNDELLY BHUPENDER MEMO FILED VIDE USR NO.120486/2023. COUNTER AFFIDAVIT FILED VIDE USR NO.7156/2024.	RANGA REDDY
25	CCCA/68/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	N BHUJANGA RAO	D V N ACHARYA	HYDERABAD
26	AS/116/2024 IA 2/2024(Condone Delay Petition) IA 3/2024(Injunction Petition)	P NAGENDRA REDDY	R VINOD REDDY SR-NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED.	SANGAREDDY
27	AS/311/2024 IA 1/2024(Injunction Petition)	PAPAI AH PEDDAKULA	K JAGADISHWAR REDDY (R2) CAVEAT FILED BY M/S K JAGADISHWAR REDDY FOR R-2	YADADRI BHUVANAGIRI

FOR HEARING

28	AS/148/2024 IA 1/2024(Stay Petition)	G ANANDAM	N MANOHAR MEMO FILED VIDE USR NO.53657/2024	SANGAREDDY
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FINAL HEARING

29	SA/809/1998	D DEVENDER RAO	SHYAM SUNDER MURTHY RR1 TO 3 SERVED R4 DIED VIDE C.T	MEDAK
30	SA/1028/1998 IA 1/2017(SAMP 2059/2017)(L R Petition) IA 2/2017(SAMP 9036/2017)(L R Petition)	M RAMA RAO	Y ASHOK RAJ	MEDAK
31	SA/1222/1999	MIRZA NISAR AHMED BAIG	ASHUTOSH JOSHI (SC FOR TSWB) M T GHORI (R21) NAZEER KHAN (R20) GP FOR REVENUE (R22) CHALAKANI VENKAT YADAV (R8) J C FRANCIS (R19) MEMO filed vide USR No.97238 dated 29- 09-2023 Memo Proof of Service filed vide USR No.106839 dated 31-10-2023	NALGONDA
32	SA/135/2003	C RAMESH SAGAR	D DEVENDER RAO	KARIMNAGAR
33	SA/738/2003	CHINTHALAPHANI AVANI REDDY	T RAMULU	KARIMNAGAR
34	SA/1039/2005	K M MAHENDER REDDY	S SATYAM REDDY	NIZAMABAD
35	CMA/834/2010	PRATAP NARAYAN SANGHI	A K JAYAPRAKASH RAO SR APP	ADILABAD
36	CMA/835/2010	PRATAP NARAYAN SANGHI	A K JAYAPRAKASH RAO SR APP	ADILABAD
37	CMA/531/2011 IA 1/2011(CMAMP 960/2011)(Stay Petition) CMA/545/2011	KATTA LAXMI PRASAD	V TULASI REDDY (R29) R1 SERVED R2 SERVED	NIZAMABAD
38	CMA/545/2011	KATTA LAXMI PRASAD	V TULASI REDDY (R14) R1 UNSERVED R2 SERVED	NIZAMABAD

39	CMA/532/2011 CMA/533/2011 CMA/536/2011 CMA/537/2011 CMA/549/2011	KATTA LAXMI PRASAD	R1 SERVED R2 SERVED	NIZAMABAD
40	CMA/533/2011	KATTA LAXMI PRASAD	R1 SERVED R2 SERVED	NIZAMABAD
41	CMA/536/2011	KATTA LAXMI PRASAD	R1 UNSERVED(REFUSED) R2 SERVED PROOF OF SERVICE FILED VIDE USR NO 5361/11	NIZAMABAD
42	CMA/537/2011 IA 1/2011(CMAMP 970/2011)(Stay Petition)	KATTA LAXMI PRASAD	R1 SERVED R2 SERVED	NIZAMABAD
43	CMA/549/2011	KATTA LAXMI PRASAD	R1 SERVED R2 DISMISSED VIDE C.O DT 14/7/16	NIZAMABAD
44	CMA/192/2013 IA 1/2013(CMAMP 400/2013)(Suspension Petition)	M/S INDUS LAW FIRM	CHALLA GUNARANJAN R1 APP R2 SERVED	HYDERABAD
45	CRP/341/2016	DAMODAR MUNDRA	AADESH VARMA R1 DIED PER LRS R2 NOTICE SENT NOT YET RETD R3 APP BY AADESH VARMA	HYDERABAD
46	CMA/104/2018 CMA/106/2018	KOTA SAMEER KUMAR	VISWANATHULA JAGAN MOHAN R1 APP R2 UNSERVED(NOT KNOWN) PROOF OF SERVICE NOT FILED	HYDERABAD
47	CMA/106/2018	KOTA SAMEER KUMAR	VISWANATHULA JAGAN MOHAN RR 1 TO 4 APP R5 UNSERVED(NOT KNOWN) PROOF OF SERVICE NOT FILED	HYDERABAD
48	CCCA/223/2019	K SAIRAM MURTHY	RR 1 & 7 - NOTICE NOT YET RETURNED. RR 2 & 3 - SERVED VIDE POSTAL ENDORSEMENT. RR 4 TO 6 - NO SUCH PERSON IN THE ADDRESS// VIDE POSTAL ENDORSEMENT. PROOF OF SERVICE FILED VIDE USR NO.41865/2024.	HYDERABAD
49	CCCA/248/2019	N SRINIVAS RAO	A P SURESH RAM R-1:App by Sri A.P. Suresh,(12116), vide USr No. 70845.	HYDERABAD
50	AS/264/2019	VADLAKONDA RAVI KUMAR REDDY	A PRABHAKAR RAO	KARIMNAGAR
51	CMA/423/2019	S CHANDRASEKHAR	ANANTHULA RAVINDER (SC FOR CENTRAL GOVERNMENT) SR APP	HYDERABAD
52	CCCA/57/2020	MOHD ZIA UL HAQ	K. YADAGIRI R-1>died vide CT. RR: 2 to 16: App by M/s. K. Yadagiri(21470), Advocate vide SR No.32778/20, dated. 06.10.2020.	HYDERABAD
53	AS/312/2023	SRIKANTH HARIHARAN	P JAMES CAVEAT FILED BY M/S P.JAMES FOR RR-1 TO 4 COUNTER AFFIDAVIT FILED VIDE USR NO.77370/2023. MEMO FILED VIDE USR NO.46527/2024 WRITTEN ARGUMENTS FILED VIDE USR NO.46524/2024	MEDCHAL- MALKAJGIRI

PART-HEARD

54 AS/267/2011

M V DURGA PRASAD

NARAPARAJU AVANEESH
RR1 & 2-APP BY NARAPARAJU
AVANEESH
PLEADINGS BOOK FILED VIDE USR
NO.51519/2023.

RANGA REDDY